

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 1857
TO BE ANSWERED ON 29.12.2017

Scheme to Promote Medicinal Plantation

1857. SHRI DEVUSINH CHAUHAN:

Will the Minister for ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has any plan/scheme to promote the Medicinal plantation in the country;
- (b) if so, the details thereof;
- (c) the funds provided under the scheme/plan during the last three years and the current year, State/UT-wise including Gujarat; and
- (d) the steps taken/being taken by the Government to promote the medicinal plantation in the country?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(DR. MAHESH SHARMA)

(a) & (b) In order to promote medicinal plant sector in the country, Government of India set up the National Medicinal Plants Board (NMPB) on 24th November 2000. Currently the Board is working under the Ministry of AYUSH (Ayurveda, Yoga & Naturopathy, Unani, Siddha & Homoeopathy), Government of India. The primary mandate of NMPB is to develop an appropriate mechanism for coordination among various ministries/ departments/ organizations, and implementation of support policies/programs for overall (conservation, cultivation, trade and export) growth of medicinal plants sector both at the Central /State and international levels. NMPB is presently implementing the following schemes across the country, including in the State of Gujarat to promote medicinal plantation in the country:

- i) Central Sector Scheme on “Conservation, Development and Sustainable Management of Medicinal Plants”.
- ii) Centrally Sponsored Scheme of National AYUSH Mission.

(c) The State/UT-wise detail of the funds released under the above scheme during the last three years and the current year including the State of Gujarat is at **Annexure-I & II**.

(d) To promote the medicinal plantation in the country including the State of Gujarat, NMPB, under its above-mentioned Central Sector Schemes, provides project based support to State Forest Departments for resource augmentation/plantation of medicinal plants in their natural habitats/ forest areas and also outside the designated forest areas. Besides, under the Centrally Sponsored Scheme of National AYUSH Mission (NAM), there is a component of ‘Medicinal Plants’ under which the large scale cultivation/plantation of medicinal plants on farmers’ land is promoted as per the Scheme’s guidelines. Financial assistance as subsidy @ 30%, 50% and 75% of cost of cultivation is provided to farmers throughout the country, including in Gujarat.

Annexure I to Lok Sabha Unstarred Question No. 1857, entitled 'Scheme to Promote Medicinal Plantation' to be answered on 29.12.2017, asked by Shri Devusinh Chauhan.

The State-wise/UT-wise Funds released during the last three years and current year under the Central Sector Scheme of National Medicinal Plants Board				
Name of the State	2014-15	2015-16	2016-17	2017-18
	Released Amount (Rs. in lakh)	Released Amount (Rs. in lakh)	Released Amount (Rs. in lakh)	Released Amount (Rs. in lakh)
Andhra Pradesh	761.93	26.25	386.85	82.55
Arunachal Pradesh	0	79.09	189.55	51.42
Assam	0	175.26	69.09	47.07
Bihar	0	0	0	0
Chattisgarh	222.36	171.67	158.49	150.84
Delhi	114.12	118.53	115.28	199.84
Goa	0	25.00	39.62	3.00
Gujarat	238.22	143.22	477.46	334.58
Haryana	4.69	0	142.19	153.91
Himachal Pradesh	272.74	165.85	41.03	25.23
Jammu & Kashmir	31.19	10.87	49.86	119.09
Jharkhand	618.00	86.87	0	0
Karnataka	917.39	168.35	272.66	121.04
Kerala	159.72	252.24	404.90	158.79
Madhya Pradesh	11.24	632.55	356.44	550.14
Maharashtra	351.72	794.59	465.34	495.23
Manipur	17.20	452.91	28.53	599.18
Meghalaya	0	0	0	0
Mizoram	11.00	176.18	30.00	115.39
Nagaland	87.77	19.58	79.76	80.4
Orissa	31.00	72.02	65.00	48.54
Punjab	0	8.00	112.38	17.76

Rajasthan	332.83	457.99	513.97	313.48
Sikkim	611.82	302.56	205.28	323.56
Tamil Nadu	8.40	117.04	122.93	156.41
Tripura	216.43	130.42	0	0
Uttarakhand	138.33	203.41	286.99	42.57
Uttar Pradesh	58.93	79.35	101.65	74.99
West Bengal	573.08	20.48	102.40	205.71
Andaman & Nicobar	0	0	21.00	28.72
Chandigarh	6.46	10.00	28.19	17.5
D&N Haveli	0	0	0	0
Daman & Diu	0	0	0	0
Lakshadweep	2.69	15.00	0	0
Pondicherry	0	0	0	1.20
Telangana	12.00	379.70	65.00	121.32
Total	5811.26	5294.98	4931.84	4639.46

Annexure II to Lok Sabha Unstarred Question No. 1857, entitled ‘Scheme to Promote Medicinal Plantation’ to be answered on 29.12.2017, asked by Shri Devusinh Chauhan.

Approval of funds to the States / UTs under the Centrally Sponsored Scheme of National Mission on Medicinal Plants (2014-15) and under the Centrally Sponsored Scheme of National AYUSH Mission (2015-16 to 2017-18)					
(Rs. In lakhs)					
S. No	Name of State	2014-15	2015-16	2016-17	2017-18
		Funds Approved	Funds Approved	Funds Approved	Funds Approved
1	Andhra Pradesh	1200.61	133.780	457.16	211.872
2	Arunachal Pradesh	0	0	42.779	61.11
3	Assam	0	0	120.239	0
4	Andman & Nicobar Island	0	0	0	0
5	Bihar	0	0	0	0
6	Chhattisgarh	0	0	152.63	0
7	Chandigarh	0	0	0	0
8	Gujarat	172.25	168.415	212.189	158.7
9	Goa	0	0	14.47	0
10	Delhi	0	0	0	0
11	Dadra & Nagar Haveli	0	0	0	0
12	Daman & Diu	0	0	0	0
13	Haryana	87.5	51.6788	69.188	0
14	Himachal Pradesh	0	61.981	170.069	75.543
15	Jammu & Kashmir	0	54.893	55.17	0
16	Jharkhand	0	0	0	0
17	Karnataka	110.82	137.204	203.331	219.341
18	Kerala	0	126.5225	168.681	259.655
19	Lakshdweep	0	0	0	0
20	Madhya Pradesh	507.3	306.905	496.382	450.275
21	Maharashtra	589.88	205.877	0	355.008
22	Manipur	73.06	60.80	70.875	85.498
23	Meghalaya	172.62	0	45.018	91.48
24	Mizoram	57.72	14.384	44.317	97.51
25	Nagaland	102.06	60.414	41.379	100.891
26	Orissa	191.53	0	117.548	0
27	Punjab	0	0	129.66	0
28	Puducherry	0	0	4.96	0
29	Rajasthan	42.51	113.532	226.055	503.22
30	Sikkim	77.24	30.731	31.706	24.98
31	Tamil Nadu	926.57	144.224	252.725	228.275
32	Tripura	53.23	36.064	0	0
33	Telangana	0	111.316	252.085	118.294
34	Uttar Pradesh	0	720.012	528.173	249.179
35	Uttarakhand	202.03	60.466	195.367	130.147
36	West Bengal	0	180.631	184.941	201.979
Total		4566.93	2779.8303	4287.097	3622.957